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Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1586/2002

New Delhi this the 2nd Day of July 2002.

Hon'ble Dr. A. Vedavalli, Member (J)
Hon'ble Sh. V.K. Majotra, Member(A)

Sh. Hemaiata Bai,
P.S. to Chairman,
Central Social Welfare Board,
B-12, Tara Crescent, Institutional Area,
South of IIT, New Delhi. Applicant

(Present : None even on second call)

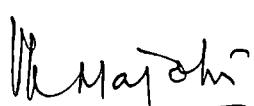
Versus

Union of India through
Secretary to the Govt. of India,
Ministry of Human Resource Development,
Department of Women and Child Development,
Central Social Welfare Board,
B-12, Tara Crescent, Institutional Area,
South of IIT, New Delhi-16. Respondent

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

None appeared for applicant today even on second call. It is seen that none appeared on his behalf even on earlier occasion, namely, 07.06.2002. In the circumstances, it appears that the applicant is not interested in pursuing the case further. OA is, therefore, dismissed for default and non-prosecution.


(V.K. Majotra)

Member(A)


(Dr. A. Vedavalli)

Member(J)

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